

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.166/TD/2017

Subject : Petition for grant of Category IV trading licence to Aalishan Energy Limited.

Date of hearing : 6.3.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Aalishan Energy Private Limited

Parties present : Shri Sushil Gupta, AEPL

Record of Proceedings

The representative of the Petitioner requested for time to file the information/ clarifications sought vide ROP dated 15.2.2018. Request was allowed as a last chance.

2. The Commission directed the Petitioner to file the requisite information/ clarifications on or before 20.3.2018. The Commission directed that the due date of filing the information/ clarifications should be strictly complied with. No further extension shall be granted on that account.

3. The Petition shall be listed for hearing on 27.3.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**